

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).8973/2007

UNION OF INDIA

Petitioner(s)

VERSUS

SUKHBIR SINGH & ANR.

Respondent(s)

(With office report)

WITH

SLP(C) NO. 5006 of 2008

(With office report)

SLP(C) NO. 5007 of 2008

(With office report)

SLP(C) NO. 5767 of 2008

(With office report)

SLP(C) NO. 5768 of 2008

(With office report)

SLP(C) NO. 5770 of 2008

(With office report)

SLP(C) NO. 8974 of 2007

(With office report)

SLP(C) NO. 8975 of 2007

(With office report)

SLP(C) NO. 8976 of 2007

(With office report)

SLP(C) NO. 8978 of 2007

(With office report)

SLP(C) NO. 8979 of 2007

(With office report)

SLP(C) NO. 8980 of 2007

(With office report)

SLP(C) NO. 8982 of 2007

(With office report)

SLP(C) NO. 8983 of 2007

(With office report)

SLP(C) NO. 8984 of 2007

(With office report)

SLP(C) NO. 8986 of 2007

(With office report)

SLP(C) NO. 9703 of 2007

(With office report)

Item No.5

Date: 12/11/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr Varun Thakur, Adv.
Mr. D.S. Mahra, Adv.

For Respondent(s)

Mr Vishnu B Saharya, Adv.
M/S Saharya & Co.,Adv.
M/S Mitter & Mitter Co. ,Adv
Mr. M.A.Chinnasamy, Adv.
Dr Aurobindo Ghose, Adv.
Mr Balraj Dewan, Adv.

UPON hearing counsel the Court made the following
O R D E R

The learned Advocate, Dr Aurobindo Ghose appearing for
Mr Balraj Dewan, Advocate-on-record for some of the
respondents in some of the SLPs has pointed out that similar
matters against impugned order has been decided by order dated
14.5.2010 in SLP(C) No. 7731/2007.

Registry has to list this matter before appropriate
Court as per standing directions at the earliest.

(S.G.SHAH)
Registrar

hj